

FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
RAJESH CITYSPACES PRIVATE LIMITED OPERATING IN
REAL ESTATE INDUSTRY AT MUMBAI, MAHARASHTRA
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution
Process for Corporate Persons) Regulations, 2016)**


RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Rajesh Cityspaces Private Limited; PAN: AAFCR9635L CIN: U70109MH2012PTC232929
2.	Address of the registered office	139, Seksaria Chambers, 2nd Floor, Nagindas Master Road, Fort, Mumbai- 400001 .
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Kailash Niwas 353-4A, RB Mehta Marg, Jaigayatri Co-op Housing Society, Sindhu Wadi, Ghatkopar East, Mumbai, Maharashtra 400077
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	NIL*
7.	Number of employees/ workmen	02*
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL	Details can be sought by emailing – cirp.rajeshcity@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL	Details can be sought by emailing – cirp.rajeshcity@gmail.com
10.	Last date for receipt of expression of interest	10 June 2024
11.	Date of issue of provisional list of prospective resolution applicants	20 June 2024
12.	Last date for submission of objections to provisional list	25 June 2024
13.	Date of issue of final list of prospective resolution applicants	01 July 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	05 July 2024
15.	Last date for submission of resolution plans	05 August 2024
16.	Process email id to submit Expression of Interest	cirp.rajeshcity@gmail.com

*As per the best available information received from the suspended Board of Directors.

Note – 1. This Form G is an extension of the original Form G issued on 27 February 2024, 29th March, 2024, 30th April, 2024 and 31st May 2024 pursuant to which the last date for submission of EoI, after extension was kept as 10th June, 2024.

2. The abovementioned timelines are subject to the approval of the Hon'ble NCLT for extension of the period of time beyond 13 July 2024.




 Ajit Gyanchand Jain
 IBBI Registration No. IBBI/IPA-001/IP-P00368/2017-18/10625
 IBBI Registered Address: 204, Wall Street – 1,
 Near Gujarat College, Ellis Bridge, Ahmedabad – 380006
 For Rajesh Cityspaces Private Limited
 AFA valid upto 10 October 2024

Date: 31 May 2024

Place: Ahmedabad